

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petitions for Special Leave to Appeal (C) Nos. 11439-11440/2019

[Arising out of impugned final judgment and order dated 06-03-2019 in CN No. 444/2004 and 06-03-2019 in MS No. 35079/2018 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

SUKHDEO SINGH

Petitioner(s)

VERSUS

SOHAN LAL & ORS.

Respondent(s)

(IA No. 153126/2019 - APPLICATION FOR SUBSTITUTION
IA No. 153127/2019 - DELETING THE NAME OF PETITIONER/RESPONDENT
IA No. 74106/2019 - EXEMPTION FROM FILING O.T.)

Date : 19-11-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) Mr. Sudhir Naagar, AOR
Mr. Mohit Singh, Adv.
Mr. Arun Kumar Nagar, Adv.
Ms. Savita, Adv.

For Respondent(s) Mr. Dushyant Parashar, AOR
Mr. Manu Parashar, Adv.
Mr. Dinesh Pandey, Adv.

Mr. Tanmaya Agarwal, AOR
Mr. Shwetank Sailakwal, Adv.
Mr. Wrick Chatterjee, Adv.
Mrs. Aditi Agarwal, Adv.
Ms. Shweta Yadav, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(MATHEW ABRAHAM)
COURT MASTER (NSH)